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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/219/2016
NAME OF THE PETITIONER(S) : Palanisamy & 10 others
NAME OF THE RESPONDENT(S) : M/s S.V.T. Spinning Mills Private Limited & 5 others
UNDER SECTION : 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	K. RAMASAMY & G. V. MOWATH KUMAR	Counsel for Respondents No. 1-5	
2.	K. GOWTHAM KUMAR	Counsel for Petitioners	

ORDER

Shri K Gowtham Kumar, counsel for petitioners present. Shri K Ramasamy, counsel for R1 to R5 present. Counsel for respondents reported that they have not filed counter in CA 6/2017 and sought time for the same. At request time extended for filing counter. Put up on **13.03.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)